

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3968
TO BE ANSWERED ON 20TH MARCH, 2018

FAKE RATION CARDS

3968. SHRI VINOD KUMAR SONKAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that a large number of fake ration cards have been issued or valid Grihasthi Cards/ Antyodaya Cards have been issued to ineligible persons in Uttar Pradesh in collusion with the Government officials and ration dealers;
- (b) if so, the action being taken by the Government in this regard;
- (c) the concrete measures being taken by the Government to provide ration cards to the eligible persons as thousands of eligible persons in each district of Uttar Pradesh are deprived of getting ration because of non-issuance of ration cards;
- (d) whether the Government is making any provision to take any effective action against the employees/ration dealers/ institutions who are involved in the issue of fake ration cards; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The Government of Uttar Pradesh has informed that no case of issuing fake Ration Card has come to their notice.

(c): The Government of Uttar Pradesh has informed that following the Government Order No. 2364/29-6-2014-104 सा/09 टीसी-10 dated 7th October, 2014, Government Order No. 320/29-6-2015-104 सा/09 टीसी [10] dated 23rd January, 2015 and Government Order No.7/2017/631/29-06-2017-104 सा /09 टीसी -10 dated 27th April, 2017, action has been taken to provide the benefit of subsidised foodgrains to eligible beneficiaries and to remove non eligible beneficiaries from Public Distribution System. No such case has come to the notice of Government of Uttar Pradesh where an eligible person has been deprived of foodgrains due to non availability of Ration Card.

(d) to (e) : Does not arise, in view of reply to Part (a) & (b) above.